

>

Title: Intrdouction of the Constitution (One Hundred-Eighteenth Amendment) Bill, 2012 (Insertion of new article 371J).

THE MINISTER OF HOME AFFAIRS (SHRI SUSHIL KUMAR SHINDE): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion is adopted.*

SHRI SUSHIL KUMAR SHINDE: I introduce the Bill.

---

*...(Interruptions)*

MADAM SPEAKER: Item No. 23A, Shri Kapil Sibal – Not present.

*...(Interruptions)*